

Sl.No.	State/UT	2014	2015	2016
35.	Lakshadweep	4	9	9
36.	Puducherry	77	82	95
TOTAL UT(s)		15988	17971	16005
TOTAL (ALL INDIA)		339457	329243	338954

Source : Crime in India.

Housing and infrastructure facilities under IHSDP

3573. SHRI VIJAY PAL SINGH TOMAR:

DR. L. HANUMANTHALAH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the housing and infrastructure facilities created under the Integrated Housing and Slum Development Programme (IHSDP) in the country during the last two years;

(b) if so, the State-wise details thereof;

(c) whether Government has set any target or time-limit for this purpose, if so, the details thereof; and

(d) the State-wise funds allocated for this purpose during the said period, including Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) to (d) Integrated Housing and Slum Development Programme (IHSDP), a component of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) which was launched in December 2005 aimed for holistic slum development by providing housing and basic infrastructural facilities to slum dwellers of the identified cities/towns of the country. IHSDP projects included slum improvement/upgradation/relocation including new construction of houses and infrastructural facilities like water supply and sewerage.

The period of IHSDP was upto 31 March 2012. However, to complete the on-going projects sanctioned upto 31.03.2012, the period was first extended upto March 2015 and then upto March 2017. Thus, no new projects were sanctioned under IHSDP during the last two years. Of the sanctioned houses before 31.03.2012, construction of 23,657 houses has been completed during the last two years. State-wise details are given in Statement.

Statement

*State/UT-wise financial and physical progress during last two years along with cumulative progress
Slum Development Programme (IHS DP) component of Jawaharlal Nehru National Urban Renewal*

Sl. No.	Name of the State/UT	Central assistance sanctioned up to 31.03.2012 (₹ in Cr.)	Central Assistance released during last two year (₹ in Cr.)*	Cumulative Central assistance released up to 31.03.2017	Houses sanctioned up to 31 .03.2012 (Nos.)
1	2	3	4	5	6
1.	Andaman and Nicobar Islands (UT)	8.90	N/A	5.53	-
2.	Andhra Pradesh	440.66	N/A	425.50	28,250
3.	Arunachal Pradesh	896	N/A	8.96	176
4.	Assam	50.11	N/A	48.37	4,323
5.	Bihar	330.81	N/A	278.36	23,945
6.	Chandigarh (UT)	-	N/A	-	
7.	Chhattisgarh†	138.93	N/A	15865	15,782
8.	Dadra and Nagar Haveli (UT)	3.34	N/A	3.34	144

1	2	3	4	5	6
9.	Daman and Diu (UT)	0.51	N/A	0.29	14
10.	Delhi (UT)	-	N/A	-	-
11.	Goa†	-	N/A	0.70	-
12.	Gujarat†	194.53	N/A	247.46	20,350
13.	Haryana	190.73	N/A	18896	10,327
14.	Himachal Pradesh	48.79	N/A	37.94	1954
15.	Jammu and Kashmir	112.75	N/A	109.50	7,531
16.	Jharkhand†	86.66	N/A	86.98	7,613
17.	Karnataka	222.56	N/A	221.77	17,237
18.	Kerala†	140.38	N/A	165.17	20,384
19.	Lakshadweep	-	N/A	-	-
20.	Madhya Pradesh (UT)†	150.31	N/A	194.52	13,635
21.	Maharashtra	1,164.29	N/A	1,163.14	77,885
22.	Manipur	3235	N/A	32.35	2,829
23.	Meghalaya†	12.63	N/A	1570	564

24.	Mizoram	29.78	N/A	29.78	1,950
25.	Nagaland	41.30	N/A	41.30	2,761
26.	Odisha	188.72	N/A	163.29	12,742
27.	Puducherry (UT)†	2.61	N/A	2.74	216
28.	Punjab†	25.90	N/A	8971	2,397
29.	Rajasthan†	492.40	N/A	535.50	36,250
30.	Sikkim	1792	N/A	17.92	39
31.	Tamil Nadu	400.38	N/A	398.77	37,715
32.	Telangana†	227.85	N/A	232.18	11,288
33.	Tripura	38.05	N/A	38.05	3,115
34.	Uttar Pradesh†	624.41	N/A	718.18	37,818
35.	Uttarakhand†	60.88	N/A	73.09	3,262
36.	West Bengal†	663.06	N/A	70323	49,435
GRAND TOTAL		6,161.45	N/A	6,437.14	4,51,951

* The scheme was extended upto 31.03.2017 to complete ongoing projects which were sanctioned earlier up to 31st March 2017. No new sanction for construction of houses was accorded under the scheme.

N/A: Not applicable

† Excess Central assistance released due to curtailment in projects which has been adjusted/being refunded by States/UTs.